

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(IB)-160(PB)/2017

IN THE MATTER OF:

M/s. Levcon Valves Pvt. Ltd.

..PETITIONER

Vs.

EnergO Engineering Projects Ltd.

.. RESPONDENT

SECTION :

Under Section 10 of IBC

Order delivered on 17.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Pankaj Jain, Advocate

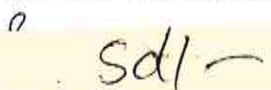
For the Respondent

: Mr. K. Datta, Advocate
Mr. Hemant Sharma, Advocate

ORDER

Learned Counsel for the parties are present. Ld. Counsel for the petitioner was heard at length in relation to Insolvency Resolution Process of the Corporate Debtor.

Due to paucity of time and at the request of the parties, the matter is adjourned to 18.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.8.2017